GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1476

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 04, 1944 (SAKA)

FUNCTIONING OF DELHI POLICE

1476. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police is functioning on its full strength and if so, the details thereof along with the total number of vacancies in Delhi Police as on date;
- (b) whether the Government is taking steps for the welfare and social security of Delhi Police personnel and if so, the details thereof; and
- (c) whether the Government is running any schemes for family of Delhi police personnel and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As reported by Delhi Police, the details of sanctioned strength and personnel posted in Delhi Police as on 15.07.2022 are as under:

Sanctioned strength	Posted strength	Vacancies
94255	82264	11991

(b) and (c): Delhi Police has reported that a number of welfare measures are undertaken for Delhi Police Personnel and their family, such as loan for marriage of self and daughters, financial assistance for cremation of the deceased personnel, education loan for higher studies, ex-gratia payment in the event of death, organization of sports activities, selecting and preparing police personnel wards for upcoming tournaments, organizing training and counseling programmes, and signing MoU with various coaching institutes for discount of course fee etc.
